

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.07.2022

**ORDER NO. 133 of 2022**

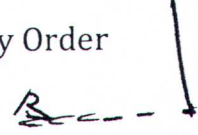
Hon'ble President is pleased to partially modify the roster order no. 101 of 2022 for **CESTAT, Chandigarh** from **16.08.2022** to **18.08.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 16.08.2022 to 18.08.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar